

**Token Number 2587 WP(S)**

**Kishor Kumar Chakraborty Vs Eastern Railway and others**

Cvt clr

SJ

CFS:

Petition: Rs 250/-

Affidavit: Rs. 20/-

Vakalatnama: Rs. 30/-

Defects:

1. Typed copy of page number 32 may be given.
2. Annexures may be certified to be true.
3. Fresh or typed copy of page number 33, 42-44 may be given
4. On affidavit date of signing by the petitioner varies with respect to date in para-4 and seal seal of the the Ld. Oath commissioner, it may be verified.
5. Date with respect to Ann-1 in synopsis may be verified.
6. Nomenclature and subject may be verified with respect to one-another.

Sameer  
9.6.2020